## Declaration of Assets and Liabilities

Year 2023-24

I, ANAND KUM	AR, son/daughter/wife of	KAMLESH RAI

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service and presently working as OFFICE ATTENDENT (GARDENER) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be aiven)

No		Self	Spouse Name(S) Juli Korae	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(1)	) Cash	10000+		2012		
(11)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies		-			
(111)	Bonds, Debentures and Shares in companies	-		-	-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-		-		
(v)	Motor Vehicles (details of make, etc.)	HAHINDRA SCORPIO SE BROIFP 9283	-	-	-	_
(vi)	Jewellery (give details of weight and value)	309	209.			
(vii)	Other assets, such as values of claims / interests	-	-		-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

also	have to be indicated]			1	-	I b
Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s)			The Market Control of Space (Market)		Carrage and Carra
	- Survey number(s) - Extent (Total measurement) -Current market value	-	_	_		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s)					
	- Extent (Total measurement) -Current market value					•
(iii)	Buildings (Commercial and residential)			am (agair) (amair)		FARTE.
	Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door	_	2			
	number(s) - Extent (Total measurement) - Current market					
(v)	Others (such as interest in property)	_	-	_	_	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on O.F. Feb 2023
(a)	(i) Loans from Banks	6480001- S.B.I	501127.6/-
(4)	(ii) Loans from financial institutions	-	_
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		-

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	(d) dues to departments dealing with telephones		_
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	b	
	(f) Other dues, if any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EOAPK 5084Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth		
. alate es	Tax return filed.] (iii) Sales Tax [Only in case of proprietary		
	business] (iv) Property Tax	_	

C. <u>Personal De</u>	etail	
GPF/CPF/PRAN No.		110165365412
Gender	:-	M (M/F)
Date of Birth	.:- :·.	07031998 (DD/MM/YYYY)
	•	
Class/Group	:-	C (A/B/C
Cadre	;=	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;-	PAINA
I hereby de knowledge and be		Signature Analo Kumak:  Name of Employee: ANAND KUMAR
Place: PATNA		Designation: OFFICE. ATTENDANT. (GARDENER)
Date: 07/02/20	23	Department: BIHAR VIDHAN SABHA.  (CARE TACKER SECTION)

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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